

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE : 9<sup>th</sup> March, 2016**

**TIME : 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 98/2016	Sector 4 Residents' Welfare Association Vaishali Vs. The Commissioner, Ghaziabad Nagar Nigam	Mr. Alpana Poddar & Mr. viraj R. Datar, Adv. for Applicant
2.	Original Application No. 99/2016	Nayan Agrawal Vs. Ghaziabad Nagar Nigam & Ors.	Dr. Nirmal Chopra, Adv. for Applicant
3.	Original Application No. 100/2016 (M.A. No. 194/2016)	Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
4.	Original Application No. 102/2016 (M.A. No. 198/2016)	Jane Alam @ Janu Chaudhury Vs. Union of India & Ors.	Mr. R. Venkataraman & Mr. V. Senthil Kumar, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Execution Application No. 2/2015 (M.A. No. 1251/2015) in Original Application No. 469/2015	Amit Kumar Vs. State of Uttarakhand & Ors.	Ms. Pooja Dhar, Adv. for Applicant Mr. U. K. Uniyal, AG with Mr. Rahul Verma, AAG for R-1 Mr. Mukesh Verma, Adv. for R-5 Mr. Mukul Singh, Adv. for MoEF
6.	Original Application No. 469/2015	Amit Kumar Vs. State of U.K. & Ors.	Ms. Pooja Dhar, Adv. for Applicant Ms. Bhavna Aggarwal, Adv. for R-5 Mr. U. K. Uniyal, AG with Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Mukesh Verma, Adv. Mr. Mukul Singh, Adv. for MoEF
7.	Original Application No. 14/2016	Yuva Shakti Sangthan Vs. Ministry of Environment & Forest & Ors.	Mr. Hitesh Sachar & Mr. Rishi Pal, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Sanjana Saddy, Adv.
<b>FOR HEARING</b>			
8.	Original Application No.33/2013 (T <sub>HC</sub> ) (M.A.No. 614/2014 & <b>M.A. No. 207/2016</b> )	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-2 Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with

			Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Advs. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15
9.	Original Application No.30/2013 (T <sub>HC</sub> )	Jai Singh & Ors.  Vs.  U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-3 Mr. Anup Singh, Adv. for R-4 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-5 Mr. Satpal, for R-6 Mr. Raktim Gogoi and Mr. Atul Sood, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, for R-13
10.	Original Application No.125/2013	Rameshwar Singh Vs State of U.P. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1, 2 & 5 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-3 Mr. Avijit Bhushan, Adv. for R-4 Mr. Ashish S. Kulshrestha, Adv. for R-6 Mr. Vikas Malhotra & M.P. Sahay, Advs. for R-7
11.	Original Application No.135/2015 (M.A. No. 1309/2015)	Narinder Kr. Shukla & Ors.  Vs  Sh. Jagdish Saphiya & Ors.	Mr. Amita Babbar, Mr. Rahul Sharma & Mr. Jitin, Advs. for Applicant  Mr. S. C. Rana, Adv. for R-1 to 3 Mr. Suryanarayna Singh, Ad. AG, State of H.P. for R-4 to 8 Dr. S. P. Sharma, Adv.
12.	Original Application No. 258/2015	Ajay Tyagi  Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhyay, Adv. for Applicant  Mr. Nitin Khurana & Ms. Sakshi Popli, Advs., for R-1 Mr. A. Kr. Prasad, Adv. for R-2 Mr. Savitri Pandey, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Anil Grover, AAG for R-5 & 11 Mr. Shiv Mangal Sharma, AAG(Raj.) for R-6 Mr. Anil & Mr. Naginder, Advs. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for R-9 Ms. Shweta Mishra, Adv. for R-10 Mr. Ravindra Kumar, Adv. for R-12 to 14 Mr. Rahul Choudhary & Mr. Sanjay Kumar Pandey, Advs. for R-15 Mr. B. K. Sood, Adv. for R-16

HON'BLE MR. JUSTICE U. D. SALVI  
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

<b>FOR HEARING</b>			
1.	Appeal No. 06/2012 <b>(PH)</b>	Mehnatkash Mazdoor Kishan Ekta Sangathan & Anr.  Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellants  Ms. Panchajanya Batra Singh, Adv. for R- 1 Ms. Yogmaya Agnihotri, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. along with Mr. S. Patra, Adv. for R - 3
2.	Original Application No.16/2014 (M.A. No. 102/2014, M.A. No. 451/2015, M.A. No. 741/2015, M.A. No. 1353/2015, M.A. No. 1354/2015 M.A. No. 1355/2015, M.A. No. 1356/2015 & <b>M.A. No. 208/2016</b> ) <b>(PH)</b>	Sh. Hazi Arif & Ors.  Vs. State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Advs. for the Applicant  Ms. Savitri Pandey, Adv. for R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. Pradeep Mishra & Mr. D. K. Dhayani, Advs. for R- 4 Ms. Reena Singh, AAG with Ms. Bhakti Pasrija Sethi, Adv. for R-5 Ms. Parul Gupta, Adv. Local Commissioner Ms. Mridule Ray Bharadwaj, Adv. for R-7 Mr. M.K. Bhardwaj, Adv. for R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-11 Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13 Ms. Ranjana Roy, Adv. for R-14 Ms. Jagriti Singh, Adv. for R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. for R-12 & 16 Mr. Ankit Bhatnagar, Adv. for R-19
3.	Original Application No. 24/2014 <b>(PH)</b>	Shiv Prasad  Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma, Adv. for R-2 & 6 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25 Mr. Bhupinder Kumar, LA for CPCB
4.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015)	Debadityo Sinha & Ors.  Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant  Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana Kripal, Adv. for R – 4 Mr. Wasim Beg, Adv. Mr. Vikas Malhotra, Adv. for MoEF & CC Mr. Rajkumar, Adv. for CPCB